पेट्रोलियम, रसायन और उर्वरक मंत्री (श्रीवीरेन्द्र पाटिल) :

(क) कलोल शहर क्षेत्र में 7 उद्योगों को नीचे दिए गए विवरण के अनुसार गैस दी गई है :—

क्रम सं०	उद्योग का नाम	वर्तमान अनुबंधित मात्रा (एम० सी० एम० डी०)	गैस सप्लाई शुरू होने की तिथि	भारित औसत मूल्य प्रति हजार क्यूबिक मीटर (80–81)
1	2	3	4	5
				रुपये
1.	महेन्द्रा मिल्स	21,000	24–6–72	487.10
2.	नवजीवन मिल्स	12,000	29–3–72	वही
3.	मेट्रोवुड इंजीनियरिंग वर्क्स	1,500	4–9–72	वही
4.	मेनामाईन फाईबर बोर्ड	1,400	18–9–72	वही
5.	अहमदाबाद मैन्यूफैक्चरिंग कैलिको एंड प्रिंटिंग वर्क्स	9,000	27–9–72	वही
6.	भारत विजय मिल्स	15,000	9–6–73	वही
7.	इफको	7,50,000	24–3–74	317.56

(ख) अपेक्षित सूचना एकत्र की जा रही है और इसे सभा पटल पर रख दिया जायेगा।

(ग) अतिरिक्त गैस की अनुपलब्धता के कारण किसी प्रकार की वचनबद्धता नहीं की जा सकती ।

Promotion of Scheduled Castes and Scheduled Tribes in Fertilizer Corporation of India

7724. SHRI HARI KRISHNA SHASTRI: Will the Minister of PETROLEUM AND CHEMICALS be to state:

(a) whether *ad hoc* promotions given to Scheduled Castes/Scheduled Tribes candidates in some cases in Fertilizer Corporation of India have been continue for two years together and they have not been regularised so far;

(b) whether their continuance on *ad hoc* basis for long time is directly in violation of the instructions of the Government of India, Ministry of Home Affairs, Department of Personnel and Administrative Reforms.

(c) if so, what steps have been taken to mitigate their hardships and to safeguard their interest;

(d) whether it is also a fact that due to this the promotion of other eligible and deserving officials has been affected adversely; and

(c) if so, what steps have been taken to mitigate their grievances?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (c). The required information is being collected and will be laid on the Table of the House.

आकाशवाणी के कर्मचारियों को पदोन्नतियां संबंधी नियम

7725. **श्री रामायण राय** : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि आकाशवाणी के कलाकारों, विशेषज्ञों तथा प्रोड्यूसरों को उचित पदोन्नतियां देने के लिये नियम तैयार किये जा रहे हैं ताकि विशेषज्ञ श्रेणी के ये कर्मचारी उच्चतम पदों तक पहुंच सकें ;

(ख) यदि हां, तो ऐसा कब तक संभव हो जायेगा ;

(ग) क्या यह सच है कि पूर्ववर्ती सरकार के शासन में आकाशवाणी के कार्मिकों संबंधी नीति को एक नया रूप देने के प्रयास किये गये थे परन्तु उन्हें क्रियान्वित नहीं किया जा सका था ; और

(घ) इस दृष्टि से क्या सरकार का विचार अगले तीन माह के भीतर अपनी नीति घोषित करने का है ?

सूचना और प्रसारण मंत्रालय में राज्य मंत्री (श्रीमती राम दुलारी सिन्हा) : (क), (ख), (ग) और (घ). आकाशवाणी के प्रोड्यूसरों और अन्य स्टाफ आर्टिस्टों के पदोन्नति के अवसर बढ़ाने का प्रश्न विचाराधीन है ।

Allotment of Distributorship in respect of Gas and Kerosene Oil to Scheduled Castes and Scheduled Tribes

7726. SHRI D. L. BAITHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some places were reserved for Scheduled Caste and Scheduled Tribe applicants for the distributorship of Indane (L.P.G.) gas and kerosene oil as per Government policy;

(b) whether this policy was not strictly adhered to in its implementation with the result that a large number of Scheduled Caste and Scheduled Tribe applicants were not considered for the purpose of selection of candidates for distributorship;

(c) what measures Government propose for the effective implementation of the policy in this respect; and

(d) the numbers of SC/ST candidates who have been given distributorship as per Government policy, category-wise (i.e. community and commodity-wise)?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Only in case of LPG distributorships locations were in the past predetermined by oil companies for award of distributorships to Scheduled Castes/Scheduled Tribes.

(b) Oil marketing companies are following the guidelines laid down for the purpose of award of dealerships/distributorships.

(c) In order to ensure that 25 per cent quota reserved for Scheduled Castes/Scheduled Tribes is achieved in each State/Union Territory, 100-point rosters have now been circulated to oil industry for fixing the number of dealerships/distributorships to be awarded to the reserved categories.

(d) The number of dealerships/distributorships awarded to Scheduled Castes and Scheduled Tribes since inception of the reservation policy as on 1-4-1980 is reported to be as under:

	Petrol/Diesel Pumps	Cooking gas agencies	Kerosene/LDO dealerships
Scheduled Castes	94	39	88
Scheduled Tribes	12	8	8

Purchase of aviation fuel by Delhi Flying Club

7727. SHRI SUDHIR KUMAR GIRI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total quantity of aviation fuel purchased by the Delhi Flying Club on June 6, 1980 from the Indian Oil Corporation Ltd.;

(b) whether it is a fact that the Delhi Flying Club had not obtained permission either from the Delhi Fire Brigade or Delhi Police perior to 20-6-80 for keeping the aviation fuel at about 40 metres from the runway. 20 metres from the club hangars and just 5 metres from the club building; and

(c) if not the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) No aviation gasoline was purchased by the Delhi Flying Club on 6th June, 1980 from the Indian Oil Corporation (IOC). However, the club had purchased this fuel from the IOC on certain other days of June, 1980 and the total quantity thereof was 16 Kilolitres during the month of June.